MANIPUR GAZETTE

E X T R A O R D I N A R Y
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No. 230 **Imphal, Monday, December 15, 2025** **(Agrahayana 24, 1947)**

OFFICE OF THE
SUGNU MUNICIPAL COUNCIL
SUGNU, KAKCHING DISTRICT, MANIPUR-795101

N O T I F I C A T I O N

Sugnu, the 5th December, 2025

***No.14/2/2025-SMC**:* In accordance with the provisions under Section 211(I) and 212 of the Manipur Municipalities Act, 1994, it is hereby notified for information to the general public that vide Resolution No.1 of the Council meeting held on 05.12.2025,Sugnu Municipal Council proposes to adopt "**The Model Manipur Unified Building Bye-Laws, 2024**," which was notified by Government vide notification No.BBL-101/1/2024-MAHUD-MAHUD-Part(1) dated 04.12.2024, and No. BBL-101/1/2022-MAHUD-MAHUD dated 31.12.2024, as "**Sugnu Municipal Council Building Bye-Laws, 2025**" from the date of Notification in the Official Gazette of Manipur.

Any objection(s)/suggestion(s) to introduce the Unified Building Bye-Laws may be submitted to this office within 7 (seven) days from the date of notification. Objection(s)/ suggestion(s) received after the aforesaid period shall not be entertained.

Copies of the aforesaid "**Sugnu Municipal Council Building Bye-Laws, 2025"** shall be available for inspection in the office of the undersigned from 11:00 AM to 3:00 PM on all the specified period of working days.The same will also be available at the Town Planning Department official website https://tpmanipur.mn.gov.in.

THAIKHUIPOU PAMEI,
Executive Officer,
Sugnu Municipal Council.

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Digitally signed by
Ngangbam Roben Singh
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